

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

...
O.A. No.1556 of 1995

Dated New Delhi, this 28th day of February, 1996.

HON'BLE MR K. MUTHUKUMAR, MEMBER (A)

Smt. Vidyotma
D/o of Shri Jaswant Singh Rana
C/o Shri H. L. Bajaj, Advocate
CAT(P.B.), Bar Room
Faridkot House
NEW DELHI-110 001.

By Advocate: Shri H. L. Bajaj

... Applicant

versus

1. The Director General
Employees State Insurance Corporation
Panchdeep Bhawan
Kotla Roâd
NEW DELHI.
2. The Director (Medical)
Delhi E.S.I. Hospital, Basaidarapur
Ring Road
NEW DELHI-110 015.
3. The Director (Medical)
E.S.I. Hospital
Sector No.24
NOIDA.
4. Union of India, through
Secretary to the
Government of India
Ministry of External Affairs
South Block
NEW DELHI.

... Respondents

By Advocate: Shri G. R. Nayyar

O R D E R (Oral)

Mr K. Muthukumar, M(A)

I have heard the learned counsel for the
parties.

Contd.

The learned counsel for the respondents states that the respondents have since issued order dated 26.2.96 for refixation of pay of the applicant which is a subject matter of this application and that the prayer has been met substantively by this order. He also states that a copy of this order has already been given to the applicant's counsel today. The learned counsel for the applicant states that he has no objection to this order. The applicant has prayed in the O.A. that the matter should be disposed of within a short time.

Taking into account the prayer made in the O.A. and the order presently issued by the respondents, I find it appropriate to dispose of this application finally.

In the light of the submissions made by the learned counsel for the respondents, this application has become infructuous in so far as it relates to the fixation of pay. However, the application is disposed of with further direction that the respondents may in consequence of the refixation of pay, make the payment of arrears of pay and allowances as may be due to the applicant.

Contd., .

(3)

-3-

within a period of three months from the date of receipt of a copy of this order. No costs.


(K. Muthukumar)
Member(A)

dbc